

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:612
ANSWERED ON:03.03.2005
COASTAL SPECIAL ECONOMIC ZONE MANGALORE
Shivanna Shri M

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether ONGC has made any consultancy study on the investment in the proposed Coastal Special Economic Zone (CSEZ) at Mangalore;
- (b) if so, the details in this regard;
- (c) whether any notification has been issued in this regard;
- (d) if so, the details thereof;
- (e) if not, by when it is likely to be issued;
- (f) whether the land for the purpose has been identified; and
- (g) if so, the time by which the process of acquisition of land is likely to be completed?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) & (b) : In addition to concentrating on its areas of core competence, Oil and Natural Gas Corporation Limited (ONGC) are exploring various options for diversification of their activities by forward and backward integration including power generation. In this context ONGC signed a Memorandum of Understanding (MOU) with the Government of Karnataka for setting up a Special Economic Zone at Mangalore, to facilitate the development of the required infrastructure for ONGC's value addition projects for which the required feasibility studies are at a preliminary stage.

(c) to (g) : The information is being collected from the State Government and others concerned and will be laid on the Table of the House.